

NATIONAL COMPANY LAW TRIBUNAL
AMRAVATHI BENCH

PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.08.2019 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 93/9/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 242/9/HDB/2019
NAME OF THE COMPANY	Navayuga Engineering Company Ltd
NAME OF THE PETITIONER(S)	Wens Infra Projects
NAME OF THE RESPONDENT(S)	Navayuga Engineering Company Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appears for the Petitioner. In the absence of the representation from the Petitioner the matter could not be heard. Call on 16.09.2019 finally.

Handwritten signature and date: 26/8/19

MEMBER JUDICIAL